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ITEM NO.MM-1

COURT NO.2

SECTION IX

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s)for Special Leave to Appeal(Civil) No(s).30847-30849/2012
(From the judgement and order dated 09/08/2012 in SN No.144/2010,NOM
No.172/2010,AN No.413/2011,AN No.489/2011,AN No.573/2011 of The HIGH COURT
OF BOMBAY)

MARGARET ALMEIDA AND ORS. ETC.

Petitioner(s)

VERSUS

BOMBAY CATHOLIC CO-OPTV.HSG.SOCY.& ORS.

Respondent(s)

(With appln(s) for substituted service,directions,deletion of the name of
petitioner,permission and prayer for interim relief and office report)

WITH SLP(C) NO. 28256-28257 of 2012

(With prayer for interim relief and office report)

SLP(C) NO. 30867-30869 of 2012

(With prayer for interim relief and office report)

Date: 16/01/2013 These Petitions were mentioned today.

CORAM :

HON'BLE MR. JUSTICE P. SATHASIVAM

HON'BLE MR. JUSTICE FAKKIR MOHAMED IBRAHIM KALIFULLA

Mr.Mukul Rohatgi,Sr.Adv.(Mentioned by)

For Petitioner(s)

Mrs.Shally Bhasin Maheshwari,Adv.

Ms. Purnima Bhat,Adv.

For Respondent(s)

Mr. C.S. Vaidyanathan,Sr.Adv.

Mr. C.D. Mehta,Adv.

Mr. Nikhil Nayyar,Adv.

Ms. Pritha Srikumar Iyer,Adv.

Mr. T.V.S. Raghavendra Sreyas,Adv.

UPON being mentioned the Court made the following

O R D E R

List on 30th January, 2013.

[Madhu Bala]
Sr.PA

[Savita Sainani]
Court Master